

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 55(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

NAME OF THE COMPANY: Sh. Rajeev Behl
V/s.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mansha Arand,	Advocate	Respondent NO. 5	Mansha Arand
2.	MR. DIGHAJ PATHAK, ADV.		} RESP NO. 1-4	Digha Pathak
3.	MS. SHWETA SHARMA, ADV.			
4.	Mr. Jayant Mehta	Advocate	} Respondents	Jayant Mehta
5.	Mr. Aditya Singhal	"		
	KIRISH KAWDHI (ADV)			
			PETITIONER	Kirish Kawdhi

Order

As per order in CP 28(ND)/2016